

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA**

**UNSTARRED QUESTION NO.447
TO BE ANSWERED ON 04.02.2020**

UDID Cards for Differently Abled Persons

**447: SHRI SUDHAKAR TUKARAM SHRANGARE :
SHRI UTTAM KUMAR REDDY NALAMADA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Unique Disability ID cards that have been issued and the total number of persons with disabilities in the country, State-wise;
- (b) the reasons for issuance of Unique Disability ID card to such a low percentage of eligible people;
- (c) the types of disability that make an individual eligible for a Unique Disability ID card;
- (d) whether individuals with acquired disability (from illness or accidents) and people with learning disabilities will be eligible; and
- (e) the details of the benefits that will be available to Unique Disability ID card holders?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a): As per Census 2011, there are 2.68 crore Persons with Disabilities in the country. The number of Unique Disability ID cards issued upto 30.01.2020 are 29,04,420. State wise details of Persons with Disabilities as per the 2011 census and Unique Disability ID cards generated is annexed.
- (b): Implementation of the Unique Disability ID cards project was started in 2016-17. All States/UTs came on board only in December 2019. Since the State health authorities are responsible for issue of certificate of disability/ Unique Disability ID card, the actual implementation of the project lies with the preparedness of the States concerned.
- (c)&(d): The Schedule of the Rights of Persons with Disabilities (RPwD) Act, 2016 contains the list of specified disabilities, including Specific Learning Disabilities, copy of which is annexed. Any person who has any specified disability mentioned under the Schedule of the Rights of Persons with Disabilities (RPwD) Act, 2016 can apply for the certificate of disability through the UDID portal or otherwise, irrespective of the cause of disability i.e. by birth or by accident. Any person who has a valid certificate of benchmark disability i.e. 40% and above is eligible for the UDID card as of now.
- (e): No specified benefit has been linked to Unique Disability ID card at this stage. However, some States such as Gujarat and Uttar Pradesh have linked the benefit of concessional travel by State Transport undertaking buses with Unique Disability ID card.

**Annexure referred in Para (a) of Lok Sabha Unstarred Question No. 447 for
04/02/2020 on UDID Cards for differently Abled Persons**

UDID Project Status as on 30.01.2020

S.No.	State/UT Name	Total number of persons with disabilities (as per census 2011)	Total number of UDID Cards generated
1	ANDAMAN & NICOBAR ISLANDS	6660	3,132
2	ANDHRA PRADESH including Telangana	2266607	5,78,080
3	ARUNACHAL PRADESH	26734	545
4	ASSAM	480065	10,750
5	BIHAR	2331009	6,265
6	CHANDIGARH	14796	4,129
7	CHHATTISGARH	624937	1,43,702
8	DADRA & NAGAR HAVELI	3294	25
9	DAMAN & DIU	2196	670
10	GOA	33012	819
11	GUJARAT	1092302	77
12	HARYANA	546374	1,89,010
13	HIMACHAL PRADESH	155316	34,460
14	JAMMU & KASHMIR	361153	16,998
15	JHARKHAND	769980	17,361
16	KARNATAKA	1324205	14,023
17	KERALA	761843	1,09,498
18	LAKSHADWEEP	1615	20,818
19	MADHYA PRADESH	1551931	27
20	MAHARASHTRA	2963392	3,53,470
21	MANIPUR	58547	2,34,004
22	MEGHALAYA	44317	671
23	MIZORAM	15160	8,647
24	NAGALAND	29631	1,875
25	NCT OF DELHI	234882	188
26	ODISHA	1244402	3,04,315
27	PUDUCHERRY	30189	1,045
28	PUNJAB	654063	1,04,096
29	RAJASTHAN	1563694	3,32,075
30	SIKKIM	18187	361
31	TAMIL NADU	1179963	83,426
32	TRIPURA	64346	2,380
33	UTTAR PRADESH	4157514	3,25,536
34	UTTARAKHAND	185272	1,925
35	WEST BENGAL	2017406	4
Total		2,68,14,994	29,04,420